

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 253/16	TP 104/17	For hearing	433	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs 3Mindlogicx Infratec Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. *SETHULAKSHMI K.K.* PRACTITIONER.
FOR INDIALAW LLP.
9744344173

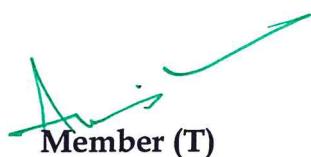


APARNA KULKARNI RESPONDENT
for ~~Red~~ Law Square
9742008101

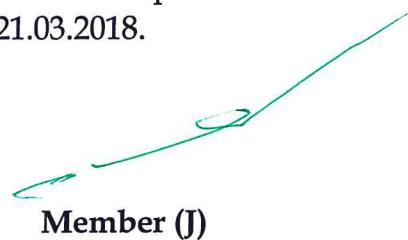


ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present. List the matter for final hearing on 21.03.2018.



Member (T)



Member (J)